GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2686 TO BE ANSWERED ON-04/08/2023

FAMILY PLANNING

2686. SHRI ASHOK KUMAR RAWAT: SHRI SHYAM SINGH YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) The funds allocated and utilized for opening new Family Planning Centres particularly in the backward and rural areas of the country during the last five years and the current year, State/UT-wise;
- (b) The details of the funds allocated, targets set and achievement made with regard to family planning particularly in the backward and rural areas of the country during the last five years and the current year, State/UT-wise;
- (c) whether the Government has any programme/scheme to supply appropriate contraceptives to unmarried adolescent girls and boys under the family planning programme including in the Mission Parivar Vikas districts; and
- (d) If so, the details thereof, State/UT-wise along with the number of unmarried adolescents covered and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. S.P. SINGH BAGHEL)

(a)

- Under the National Health Mission, the Ministry of Health & Family Welfare follows a health systems approach wherein standalone Family Planning Centres are not established. Family Planning services are delivered as an integral component of the RMNCAH+N strategy (Reproductive Maternal Neonatal Child and Adolescent Health + Nutrition) through all levels of public health facilities across the country including in backward and rural areas.
- (b) The details of funds allocated towards Family Planning during the last five years and the current year, State/UT-wise are placed at **Annexure** \mathbf{A} .
 - Government of India implements the National Family Planning Programme which provides voluntary and informed choices to all citizens through a target free approach in the Country.

Efforts of the Government have been successful and the following progress has been achieved:

• The Total Fertility Rate declined from 2.2 in 2015-16 (NFHS 4) to 2.0 in 2019-21 (NFHS 5) which is below replacement level.

- 31 out of 36 States/ UTs have achieved replacement level fertility (NFHS 5).
- The Modern Contraceptive usage has increased from 47.8% in 2015-16 (NFHS 4) to 56.5% in 2019-21 (NFHS 5)
- The Unmet Need for Family Planning has decreased from 12.9% in 2015-16(NFHS 4) to 9.4% in 2019-21 (NFHS 5)
- The Crude Birth Rate (CBR) has declined from 20.8 in 2015 (SRS) to 19.5 in 2020 (SRS).
- (c) and (d) Initiatives taken by the Government for increasing access to contraceptives among India's population under the National Family Planning Programme, are mentioned below:
 - 1. Mission Parivar Vikas (MPV) is implemented in 13 states for substantially increasing access to contraceptives and family planning services.
 - 2. **Expanded contraceptive choices** with addition of new spacing methods of Injectable contraceptive and Centchroman to the existing basket of choices.
 - 3. **Condom boxes** have been set up in health facilities to enable clients to access condoms in privacy.
 - 4. **Home Delivery of contraceptives** is done by ASHAs at the doorstep of beneficiaries.
 - 5. **Redesigned Contraceptive Packaging** so as to increase the demand for Condoms, Oral Contraceptive Pills and Emergency Contraceptive Pills.
 - 6. **World Population Day & Fortnight** is observed every year to boost awareness and service delivery across all States/ UTs.
 - 7. Improved Demand generation activities through a holistic media campaign.
 - 8. **Dedicated RMNCAH+N counselors** have been appointed at high case load facilities.

Anne	xure - A	ato/HT wis	e SPIP App	rovals and	Expenditur	e towards	Family Plan	ning under	r NHM from	the FV 201	8-19 to 202	3-24	
	0.	ate/OT WIS	е от п. дрр	iovais and	Experialtar	e towards	i aiiiiy i iaii	ining under	1 141 1141 11 0111	11011201	0-13 to 202		s. in lakhs
S. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24	
		SPIP Approval	Expendit ure	SPIP Approval	Expendit ure	SPIP Approval	Expendit ure	SPIP Approval	Expendit ure	SPIP Approval	Expendit ure	SPIP Approval	Expendit ure
1	Andaman and Nicobar Islands	16.86	9.86	28.01	4.09	21.10	2.90	31.00	3.35	32.16	4.47	31.99	0.00
2	Andhra Pradesh	1422.00	1038.32	1359.90	1260.33	1411.90	1408.01	1952.68	1408.43	1916.99	1037.57	1916.99	409.62
3	Arunachal Pradesh	122.77	46.96	146.49	59.89	152.16	110.37	129.47	92.12	473.34	362.08	446.72	0.00
4	Assam	2511.81	1077.95	2563.87	1345.39	2517.58	877.50	4796.31	2549.95	5571.09	3095.79	5694.83	113.79
5	Bihar	19199.84	11982.16	17747.57	13459.40	14999.25	11369.73	14308.66	12465.25	21843.33	15644.36	22572.62	1435.87
6	Chandigarh	22.74	13.11	27.00	25.37	27.02	8.81	31.84	10.14	29.54	7.27	29.57	0.30
7	Chhattisgarh	2087.57	1348.02	1562.00	1536.46	2156.86	856.59	3427.27	2600.64	6577.27	4463.63	6676.21	96.52
8	Dadra & Nagar Haveli	18.05	6.74	19.33	5.61	25.69	0.32	29.66	7.98	38.05	9.27	36.22	0.04
9	Daman & Diu	9.00	1.52	8.94	1.01								
10	Delhi	583.61	152.56	610.65	182.38	469.34	108.40	684.22	137.24	1022.02	229.48	816.92	0.50
11	Goa	30.72	11.39	24.65	11.52	30.93	4.49	32.52	4.38	46.63	12.71	29.36	3.29
12	Gujarat	4344.69	4319.94	4429.21	4186.58	4520.47	3700.89	7332.32	6079.83	7675.07	6320.94	7936.15	277.79
13	Haryana	1671.09	1105.93	1309.76	1218.82	1457.46	924.45	3422.69	2376.84	2055.85	1794.38	2055.90	141.26

Annexure - A

State/UT wise SPIP Approvals and Expenditure towards Family Planning under NHM from the FY 2018-19 to 2023-24

(Rs. in lakhs)

S. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24	
		SPIP Approval	Expendit ure										
14	Himachal Pradesh	386.52	133.61	276.77	156.95	191.28	77.06	243.98	94.53	395.08	155.17	457.99	15.58
15	Jammu and Kashmir	265.50	69.59	306.45	54.68	264.57	31.55	326.83	124.45	228.60	70.99	242.05	0.00
16	Jharkhand	4561.02	2610.07	3738.88	2489.29	4456.24	2870.80	6093.49	3057.30	11910.44	7629.22	12808.10	862.35
17	Karnataka	2210.72	1714.07	2156.75	1875.89	2251.46	1292.37	2844.56	1760.84	3703.73	1648.90	3219.52	54.70
18	Kerala	544.13	259.43	361.23	200.57	271.40	172.07	426.11	282.41	1044.24	316.32	576.41	11.04
19	Ladakh	0.00	0.00	0.00	0.00	20.91	0.52	51.50	4.90	20.36	71.11	0.00	0.00
20	Lakshadweep	6.05	4.09	7.03	0.82	14.36	0.23	14.22	0.48	6.01	0.49	6.32	0.00
21	Madhya Pradesh	12089.59	8291.91	11482.62	8690.86	12098.49	8697.50	16541.75	11318.73	19896.89	13623.72	21025.88	570.06
22	Maharashtra	4118.70	2338.21	4400.59	2373.56	2997.09	1226.75	3073.36	2451.53	5018.22	2779.72	5023.84	139.46
23	Manipur	47.04	19.11	73.23	13.00	85.02	5.83	162.41	39.74	457.46	74.32	445.52	0.00
24	Meghalaya	178.13	43.64	82.66	133.40	68.66	14.71	239.22	39.81	354.14	174.34	400.97	9.60
25	Mizoram	34.56	23.05	26.22	27.33	50.29	22.39	57.34	40.95	226.00	59.02	206.11	0.00
26	Nagaland	113.99	70.20	108.24	42.46	87.10	55.83	178.21	56.03	593.51	132.64	587.76	6.16
27	Odisha	3725.84	1983.11	3670.22	2223.55	3490.45	1810.31	3943.68	3471.16	4941.89	4145.21	4873.64	175.05

Annexure - A

State/UT wise SPIP Approvals and Expenditure towards Family Planning under NHM from the FY 2018-19 to 2023-24

(Rs. in lakhs)

S. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24	
		SPIP Approval	Expendit	SPIP Approval	Expendit	SPIP Approval	Expendit	SPIP Approval	Expendit	SPIP Approval	Expendit ure	SPIP Approval	Expendit ure
28	Puducherry	83.68	38.07	82.77	35.88	78.12	36.28	87.65	29.71	72.09	29.34	72.09	1.36
29	Punjab	650.25	260.40	648.90	287.77	648.26	133.73	824.00	193.81	982.40	296.83	0.00	0.00
30	Rajasthan	9981.94	8396.01	10086.62	7746.94	10455.97	7679.39	13846.79	8893.56	15162.31	10144.50	15162.31	699.19
31	Sikkim	16.31	2.62	9.34	0.14	9.23	0.00	20.96	5.09	36.81	23.02	34.81	0.02
32	Tamil Nadu	1514.28	2686.57	2625.19	2562.22	3301.13	649.77	4057.18	810.74	3656.39	4097.34	3649.29	32.77
33	Telangana	989.70	558.27	692.70	653.33	874.66	267.15	1684.43	990.46	2103.88	357.17	1648.77	0.00
34	Tripura	126.00	32.49	51.85	32.45	43.25	24.91	184.44	146.89	502.76	193.33	472.75	2.20
35	Uttar Pradesh	16119.84	12092.74	13494.58	9796.76	17049.07	10425.08	33034.80	8563.74	28592.40	15628.16	39306.42	9.42
36	Uttarakhand	568.18	448.24	583.07	478.46	585.48	214.98	779.53	310.45	1211.81	331.38	1107.03	1.27
37	West Bengal	2902.86	2214.29	3520.57	2296.98	3134.55	2002.86	3066.14	2296.91	3429.05	2789.36	3249.85	94.18

Note:

- 1. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs.
- 2. Expenditure includes Expenditure against Central Release, State release & unspent balances at the beginning of the year and are provisional.
- 3. Expenditure for the FY 2023-24 is updated upto 31-05-2023 except Punjab and Ladakh.
- 4. After the Reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.